## NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL) HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 9.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA/Ind-3416/252/HDB/2017
NAME OF THE COMPANY	Registrar of Companies Hyderabad
NAME OF THE PETITIONER(S)	Sai Tipparaju Infra Ventures Private Limited
NAME OF THE RESPONDENT(S)	Registrar of Companies Hyderabad
UNDER SECTION	252

## **Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
SAURABH PODDAR	COM PAWY SECRETAR	Saugabhfodder 1977@ gnath.com y 9581186260	S. Podda
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## Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S ESWAREDDY	CS	cseswarreddy Ogmailcom	Emil.

Heard Mr. Saurabh Poddar, leaned Company Secretary for the petitioner.

The learned counsel submitted that they would comply with the objections raised by the Registry and requested time, and also permit them to take personal notice to the ROC. Post the case on 18.10.2017.

Member (Technical)

Member (Judicial)